

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:115
ANSWERED ON:23.11.2005
POST FLOOD HEALTH HAZARDS
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Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the steps being taken by the Union Government to deal with the post flood health hazards in the flood affected areas of Mumbai, Chennai, Gujarat and other State;
- (b) the funds spent by the Union Government in this regard , State-wise; and
- (c) the number of people benefited from the steps taken by the Government?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE (DR.ANBUMANI RAMADOSS)

(a) to (c) The post flood scenario in these States was conducive to vector and water borne diseases. The Central Govt. took adequate steps to prevent/contain the increased incidence of water borne and vector borne diseases. The action taken included deputation of public health teams to all these States for instituting/monitoring public health measures.

To contain increased reporting of leptospirosis, acute diarrhoeal diseases, malaria clinical and public health teams from the Central Government were deputed to Maharashtra. A laboratory was opened for confirmation of diagnosis of leptospirosis and a plague surveillance unit was also set up.

The flood affected states were assisted by release of funds from Calamity Relief Fund/National Calamity Contingency Fund. For such purpose central damage assessment teams were deputed to the affected States. Adhoc release of about Rs. 1000 crores to Maharashtra and Rs. 500 crores were made from NCCF.

Ministry of Health & Family Welfare Government of India supplied emergency medical stores for all those States which request for the same. Medical stores worth Rs. 6.13 crores and Rs. 69.17 lakhs were supplied to Gujarat and Maharashtra respectively.

In the post flood period about 2,00,163 people in Maharashtra, 943, 637 in Gujarat and 1,78, 372 in Tamil Nadu were treated in the hospitals, medical camps etc.